

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/16	TP 217/17	Hearing	391 / 394	Future Financial Services Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN
SPT Legal

Adviser to petitioner

2) Prema Hatti

ROC



Counsel for petitioner is present. Smt. Prema Hatti, counsel appearing for ROC and RD is present. She requested time to file ROC report. None present from OL office.

For filing report, time granted till 29.06.2017.


MEMBER (J)


MEMBER (T)